

OFFICE OF THE CHIEF METROPOLITAN MAGISTRATE: NEW DELHI DISTRICT: PATIALA
HOUSE COURTS : NEW DELHI

To,

The Director General (Prisons)
Central Jail Tihar,
Delhi.

Subject: Provision of linkage of Video Conferencing of forthcoming Summer
Vacation 2023.

Sir,

Please note that in the forthcoming Summer Vacation 2023 w.e.f 12.06.2023 to 21.06.2023 (both days inclusive), the work of extension of Remand/Ruhnumai of UTPs shall be done through Video Conferencing by the Duty Magistrate in New Delhi District, Patiala House Court, New Delhi.

In view of the aforesaid kindly ensure that linkage of Video Conferencing in the Summer Vacation-2023 would function properly in New Delhi District, Patiala House Court, New Delhi for extension of Remand/Ruhnumai of UTPs.

(SNIGDHA SARVARIA)
Chief Metropolitan Magistrate
Patiala House Courts, New Delhi.

No. 1731-1746/2023/CMM/PHC/New Delhi

Dated: 29.05.2023

Copy forwarded for information and necessary action :-

1. The Ld. Registrar General, Hon'ble High Court of Delhi, New Delhi.
(Through Ld. District & Sessions Judge, Patiala House Court, New Delhi).
2. The Ld. District & Sessions Judge, Patiala House Court, New Delhi.
3. All the other Ld. District & Sessions Judges, Center (HQ), West / THC, North, North-West/Rohini, Shahdra, East, North-East / KKD, South- West / Dwarka, South, South- East / Saket, Delhi /New Delhi.
4. All the Ld. Chief Metropolitan Magistrates, Center, West / THC, North, North-West / Rohini, Shahdra, East, North-East / KKD, South-West / Dwarka, South, South- East / Saket, Delhi /New Delhi.
5. All the Ld. ACMMs, Patiala House Courts, New Delhi District.
6. The Concerned, M.M.s, Patiala House Courts, New Delhi.
7. The Chief Prosecutor, New Delhi- District.
8. The D.C.P. New Delhi District / South District / South -West District.
9. The Incharge, District Courts Web-Site Committee, Tis Hazari Courts, Delhi.
10. The Incharge, Computer Room, Patiala House Courts, New Delhi.
11. The Controlling Officer, Pool-Car, New Delhi.
12. The Care Taker, New Delhi District with the direction to affix the copies of the same at all the notice boards at Patiala House Courts Complex.
13. The Incharge, Lock-up, New Delhi.
14. The Incharge Cash Branch, New Delhi- District, Patiala House Courts.
15. The Secretary, N.D.B.A.

Chief Metropolitan Magistrate
Patiala House Courts, New Delhi.